Annexure-1

Name of the corporate debtor:RKI BUILDERS PRIVATE LIMITED, Date of commencement of CIRP 08-12-2022; List of creditors as on: 18-01-2024

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

SI. No.	of Credi t-	Details of claim received		Details of claim admitted						Amount of continge- nt	Section of the sectio		Amount of claim under	Remark s, if any
		Date of		Amount of claim admitted	Nature of claim	Amount covered by security interest			% of voting share in CoC	claim	Mutual dues, that may be set- off	admitted	verifica- tion	
	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL	NIL

FOR RKI BUILDERS PRIVATE LIMITED. KALVAKOLANU MURALI KRISHNA PRASAD, RESOLUTION PROFESSIONAL, IBBI/IPA-001/IP-P00967/2017-2018/11588 AFA VALID UPTO 22-11-2024

IBBI Regn.No.
(BBINPA-001/IP-P00007)
(2017-2018/11588)